

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 118/1998
in
O.A. NO. 558/1997

New Delhi this the 1st day of June, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Ghanshyam,
FV5/F Division,
CPWD, New Delhi-8,
R/O 27 Tamur Nagar,
New Delhi-110065.

... Applicant

(By Shri M. K. Gaur, Advocate)

-Versus-

1. Shri K. S. Karunakaran,
Chief Engineer
NDZ (1) CPWD, IP Bhawan
New Delhi-110002.

2. Shri K. Moolchand Rani,
Executive Engineer,
F Division, CPWD,
New Delhi.

... Respondents

(By Shri S. M. Arif, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal:

Learned counsel for the respondents submits that the order of the Tribunal has been complied with. Learned counsel for applicant does not dispute the fact. Accordingly, this contempt petition is dismissed as having become infructuous. Notices issued shall stand discharged.

Km

(K. M. Agarwal)
Chairman

R. K. Ahooja
(R. K. Ahooja)
Member (A)